

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING : BILASPUR**

**Original Application No.203/00279/2018**

Bilaspur, this Monday, the 09<sup>th</sup> day of July, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Suresh Giri S/o Shri hem Giri aged about 36 years, resident of Surang-Tila, Sirpur, District – Mahasamund (CG).
2. Dhaniram Dhurv, S/o Bisouharam, aged about 46 years, resident of Laxman-Mandir, District – Mashasamund (CG).
3. Jagajeevan Das, S/o Shri Tukaram, aged about 25 years, resident of Laxman-Mandir, District – Mahasamund (CG).
4. Uma Shanker, S/o Shri Madan Singh, aged about 33 years, Resident of Rajmahal, Sirpur, District – Mahasamund (CG).
5. Dindayal S/o Shri Ganguram, aged about 28 years resident of Shiv-Mandira 04, Sirpur, District – Mahasamund (CG).
6. Khoman Singh Dhuru, S/o Shri Kanthilal Singh, aged about 34 years, resident of Vayapar-Kendra Sirpur, District – Mahasamund (CG).
7. Yadram Yadav, S/o Sudhuram Yadav, aged about 26 years, resident of SRM 13, Sirpur, District – Mahasamund (CG).
8. Gopal Singh Dhruw, S/o Shri Madan Singh, aged about 21 years, resident of Baleshwar Mahadev-Mandir, Sirpur, District – Mahasamund (CG).
9. Tilakram, S/o Shriram Dhurw, aged about 28 years, resident of Surang-Tila, Sirpur, District – Mahasamund (CG).
10. Ramcharan Dhiwar, S/o Asharam, aged about 27 years, resident of Tiwardev, Sirpur, District – Mahasamund (CG).

11. Ram Balihar, S/o Ram Kumar Ray, aged about 44 years, resident of SRP 01, Sirpur, District – Mahasamund (CG).
12. Puran Singh Dhurw, S/o Bhodhan Singh Dhruw, aged about 38 years, resident of Vayapar Kendra, Sirpur, District – Mahasamund (CG).
13. Sampatilal, S/o Thakur Ram, aged about 34 years, resident of Vayapar Kendra, Sirpur, District – Mahasamund (CG).
14. Shiv Yadav, S/o Gajanand, aged about 45 years, resident of Shiv-Mandir 02, Sirpur, District – Mahasamund (CG).
15. Baleshwar, S/o Devichand, aged about 43 years, resident of SRP 16, Sirpur, District – Mahasamund (CG).
16. Mukesh Kumar Yadav, S/o Bhagwat Yadav, aged about 21 years, resident of Tiwardev Vihar, Sirpur, District – Mahasamund (CG).
17. Itwaru S/o Nohar Singh, aged about 26 years, resident of Baleshwar-Mahadev Mandir, Sirpur, District – Mahasamund (CG).
18. Hemlal, S/o Ramprasad, aged about 33 years, resident of Baleshwar Mahadev Mandira, Sirpur, Distt. – Mahasamund (CG).
19. Smt. Hemlata Sonwani, W/o Shri Rakesh Sonwani, aged about 31 years, resident of Laxman Mandir, District – Mahasamund (CG).
20. Bishat Ram, S/o Shri Mehtar Ram, aged about 42 years, resident of Laxman Mandir Sirpur, District – Mahasamund (CG).
21. Jagjivan, S/o Shri Tuka Ram, aged about 25 years, resident of Sirpur, District – Mahasamund (CG).
22. Deepak Sahu, S/o Shri Bhikham Sahu, aged about 23 years, resident of Sirpur, District – Mahasamund (CG).
23. Dharmendra Giri, S/o Shri Angeshware Giri, aged about 25 years, resident of Sirpur, District – Mahasamund (CG).

24. Govind Singh, S/o Shri Bodhan Singh, aged about 26 years, resident of Sirpur, District – Mahasamund (CG).

25. Sant Ram, S/o Shri Nohar Singh, aged about 28 years, resident of Sirpur, District – Mahasamund (CG).

26. Nain Singh, S/o Shri Sahdev Singh, aged about 29 years, resident of Sirpur, District – Mahasamund (CG). **-Applicants**

(By Advocate – **Shri Ajit Singh**)

**V e r s u s**

1. Union of India Department of Archaeological Survey of India through its Secretary, Janpath, New Delhi.

2. Additional Director General (Administration), Department of Archaeological Survey of India, Janpath, New Delhi.

3. Office of the Superintending Archeologist, Archeological Survey of India Circle Raipur, Poorveyatan Govind Sarant, Commercial – Complex (1<sup>st</sup> Floor), New Rajendra Nagar, District – Raipur (CG) **-Respondents**

(By Advocate –**Shri Vivek Verma**)

**O R D E R (O R A L)**

**By Navin Tandon, AM.-**

MA No.203/329/2018 has been filed by the applicants for prosecuting the case jointly.

**2.** It is seen that the verification is not there by other applicants. Therefore, the joint application is rejected. This O.A is being treated only for Suresh Giri.

**3.** The applicant is working with the respondent department and is seeking regularisation.

**4.** At this stage, learned counsel for the applicant submits that the applicant may be given liberty to file detailed representation to the respondent department, who may be directed to consider and decide the same within a time-bound manner.

**5.** Learned counsel for the respondents, appearing on advance copy of the O.A, has no objection to it.

**6.** Accordingly, we dispose of this Original Application at the admission stage itself with liberty to the applicant to file a detailed representation within a period of two weeks from today. On such representation being filed, the competent authority of the respondents shall consider and decide the same, within a period of 90 days from the date of receipt of applicant's representation by a reasoned and speaking order. Needless to say that we have not expressed any opinion on the merits of the case.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
*am*

**(Navin Tandon)**  
**Administrative Member**